

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

RAJYA SABHA
UNSTARRED QUESTION No: 408
ANSWERED ON 22.07.2026

DIGITAL TRANSFORMATION OF PANCHAYATI RAJ INSTITUTIONS (PRI)

408 SHRI LAHAR SINGH SIROYA:

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a) whether Government has taken any step to promote digital governance in Panchayati Raj Institutions across the country;
- (b) the details of initiatives undertaken for digitisation of Panchayat records, online service delivery and capacity building of elected representatives;
- (c) the details of financial assistance provided by Government for implementation of digital governance initiatives during the last three years and the current year; and
- (d) the progress achieved in improving transparency, efficiency and citizen-centric governance through these initiatives?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) (b) and (d) The Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) under the Rashtriya Gram Swaraj Abhiyan (RGSA) with the objective of strengthening transparency, efficiency, and accountability in the functioning of Panchayati Raj Institutions (PRIs) through digital enablement across all States. eGramSwaraj and AuditOnline are applications developed under the e-Panchayat MMP and are being implemented across Gram Panchayats throughout the country to strengthen transparency, accountability and digital governance in Panchayati Raj Institutions. eGramSwaraj facilitates planning, budgeting, accounting, progress reporting and asset management, while AuditOnline enables online auditing of Panchayat accounts in accordance with the prescribed audit framework.

As on date, during the FY 2025–26, out of a total of 2,58,730 Gram Panchayats and equivalent across the States/UTs, 2,55,251 Gram Panchayats and equivalent (98.65%), have uploaded their Gram Panchayat Development Plans (GPDs) on e-Gram Swaraj and 2,45,839 Gram Panchayats and equivalents (95%) have made payments amounting to ₹57,337 crore through the e-GramSwaraj–PFMS interface. Further for audit period 2024-25, audit report for 2,33,743 GPs have been generated.

Additionally, integration of eGramSwaraj with platforms such as GeM, BSNL and BHASHINI, along with weather information services, has further improved transparency, accessibility and informed decision-making at the grassroots level.

Furthermore, Panchayat, being “Local Self Government”, is a State subject and part of the State list of the Seventh Schedule of the Constitution of India. However, the Ministry of Panchayati Raj is implementing the Centrally Sponsored Scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA) since the financial year 2022-23 in States/ UTs. With the objectives to strengthen the capacity of Panchayati Raj institutions (PRIs) by imparting training to Elected Representatives (ERs), Panchayat Functionaries and other stakeholders to develop their governance capabilities for leadership roles, enabling the Gram Panchayats to function effectively, across all States/UTs.

Under the scheme of RGSA, the Ministry provides support for Capacity Building & Training (CB&T) of elected representatives, functionaries and other stakeholders of Panchayats in different categories including various digital trainings as per the priority of the States/UTs. Since, 2023-24 to 2026-27 (as on 10.07.2026), 3,73,422 elected representatives and Panchayat officials have been trained on e-Governance and other digital platforms.

The applications developed under the e-Panchayat Mission Mode Project (MMP), namely eGramSwaraj, Meri Panchayat, Panchayat NIRNAY, AuditOnline and SabhaSaar, promote transparency and accountability by providing public access to Panchayat information, facilitating transparent Gram Sabha proceedings, enabling online audit of Panchayat accounts, and supporting AI-enabled documentation of meetings.

Further, the Ministry is encouraging Panchayats to adopt their own Citizens’ Charter for effective delivery of services. 30 States/UTs are delivering online citizen services at the Grassroot including Birth and Death Certificates, Marriage Registration, Caste, Income, Residence, Age, Character and Disability Certificates, pension-related services, land and property-related services, water and sanitation services, grievance redressal, and applications under various welfare schemes. This has improved the accessibility, transparency and efficiency of citizen service delivery at the grassroots level, thereby enhancing the quality of life and ease of living for rural citizens.

(c) Under the e-Panchayat Mission Mode Project, funds are being provided to National Informatics Centre Services Inc. (NICS) for central-level support towards maintenance of e-Panchayat applications. No funds are being released to the States/UTs. Fund released under e-Panchayat MMP during last three years and the current year is as under:

Rs. in crore

Year	BE	RE	Actuals
2023-24	20.00	16.28	16.03
2024-25	90.17	34.00	13.47
2025-26	20.00	20.00	20.00
2026-27	30.00	-	6.42

The details of funds that were released to the States/UTs for purchase and strengthening of digital governance initiatives across Panchayati Raj Institutions under the Revamped RGSA are given below:

Rs. in crore

2023-24		2024-25		2025-26		2026-27 (upto 10.07.2026)	
Annual Action Plan(AAP) Approved	Funds Released	AAP Approved	Funds Released	AAP Approved	Funds Released	AAP Approved	Funds Released
4844.06	800.17	4307.41	670.40	4817.27	768.13	AAP for FY 2026-27 has not been considered so far	215.35

For FY 2025–26, the releases comprise funds through both SNA till 30th June 2025 and SNA-SPARSH since 1st July 2025.
